GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA **UNSTARRED QUESTION NO.1508** TO BE ANSWERED ON THE 4TH MARCH, 2016

DEATH OF SOLDIERS

1508. SHRI P. NAGARAJAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether a large number of Indian soldiers / defence personnel died due to sudden and unexpected attacks by militants and terrorists across the country;

(b) if so, the details thereof;

(c) whether any compensation has been given to the family of deceased soldiers / defence personnel; and

(d) if so, the details thereof?

<u>ANSWER</u> (SHRI MANOHAR PARRIKAR) MINISTER OF DEFENCE 14Jh euksgj ijhZdj1/2 j{kk ea=h

(a) & (b): Army Battle Casualty (Fatal) suffered in terrorists action from 1st January to 21st February, 2016 are as follows:-

Officers	-	03
JCOs/OR	-	03

Compensation admissible to the family / next of kins of (c) & (d): martyred soldiers is annexed.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PARTS (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1508 FOR ANSWER ON 04-03-2016

MONETARY COMPENSATION TO SOLDIERS'FAMILIES

I. <u>Ex Gratia Lump Sum Compensation from Central Government</u>:

- (i) Death occurring due to accidents in the course of duties Rs.10 Lakhs.
- (ii) Death in the course of duties attributable to acts of violence by terrorists, etc. Rs. 10 Lakhs.
- (iii) Death occurring during enemy action in war or border skirmishes or in action against militants, terrorist, etc. Rs. 15 Lakhs.
- (iv) Death occurring during enemy action in International war or war like engagements specifically notified Rs. 20 Lakhs.
- (v) Death occurring while on duty in the specified high altitude, inaccessible border posts, etc. on account of natural disasters, extreme weather conditions - Rs. 15 Lakhs.

II. <u>Details of other Monetary Benefits entitled to Next of Kin (NoK) of Battle</u> <u>Casualty:</u>

- (i) Liberalised Family Pension as applicable to Battle casualty which is equal to emoluments last drawn by the deceased individual.
- (ii) Death-cum-Retirement Gratuity that is based on length of service rendered and emoluments last drawn by the deceased individual.
- (iii) Army Group Insurance Fund :-
 - (a) Officers Rs. 60 Lakhs
 - (b) JCO/ORs Rs. 30 Lakhs
- (iv) Army Group Insurance Maturity that is based on the contribution made by the deceased Army personnel.
- (v) Army Wives Welfare Association Fund :-
 - (a) Officers Rs. 10,000/-
 - (b) JCOs/ORs Rs. 15,000/-
- (vi) Army Officers Benevolent Fund Rs. 50,000/-
- (vii) Army Central Welfare Fund Rs. 30,000/-

III. <u>Other benefits are</u>:

- (i) Education Concession Card
- (ii) Air Travel Concession Card
- (iii) Telephone Concession.
